

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Distribution of work.

ORDER NO: 97 -JK(LD) of 2021.  
Dated : 05 - 05 - 2021.

In supersession of all previous orders issued on the subject, the distribution of work amongst the officers of the Department of Law, Justice and Parliamentary Affairs shall be as under:-

S.No.	Name of the officer S/Shri	Work allotted
1.	Abdul Rashid Fayaz, Special Secretary	i. Litigation – I, III & V. ii. Service – II. iii. Opinion – I. iv. Acquittal Jammu/Kashmir v. Notary Section. vi. Gurudwara Affairs.
2.	Ashok Singh, Director Finance	i. Accounts Section. ii. Planning Section.
3.	Manoj Kumar Pandit, Special Secretary	i. Parliamentary Affairs Section. ii. Judicial Administration Section. iii. Opinion – II. iv. Litigation – II & VII.
4.	Qureshi Tariq Mehmood, Special Secretary	i. Incharge Codification Cell including SO Section. ii. Website/ Nodal Officer ✓ iii. LMS Section.
5.	Ashish Gupta, Additional Secretary	i. Legislation Section. ii. Service – I. iii. Judicial Administration Section. iv. Establishment Section. v. Chief Secretary Section. vi. Standing Counsel Section. vii. Grievance Section.
6.	Khursheed Ahmad Bhat, Additional Secretary	i. Subordinate Legislation Section. ii. Parliamentary Affairs Section. iii. Litigation – V. iv. Opinion – I. v. OIC Section. ✓ vi. Power Section. vii. Gurudwara Affairs.
7.	Sajad un Nabi Gashroo, Additional Secretary	i. Litigation – III. ii. Conveyancing Section.

*Ashok*  
*Ch*

		iii. Acquittal Kashmir. iv. Notary Section. v. Law Library Section.
8.	Ms. Javeeda Akther, SLO	Litigation – II & VII.
9.	Shamim Ahmad Wani, SLO	Litigation – I & IV.
10.	Shafiq Hussain Mircha, DLR	i. Public Information Officer ii. Supreme Court Section including Law Litigation Section. iii. Opinion – II. iv. Service – II.
11.	Mohammad Afzal Ganie, Assistant Director (Plg)	Planning Section.
12.	Riyaz Ali Bhat, ALR	i. Service – I ii. Legislation Section. iii. Acquittal Jammu.

By Order.

*(Signature)*  
05.05.21  
Additional Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs.

No: LD (Estt) 2018/Distribution.

Dated: 05 – 05 – 2021.

Copy to the:-

1. All officers/officials of the Department of Law, Justice and Parliamentary Affairs for information.
2. Concerned officers for compliance.
3. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
4. Order file.